

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

Dated, Cuttack, this the 10th day of December, 2020

The following arrangements have been made for mentioning of cases by the learned counsel for the parties before the different Benches of the Hon'ble Court to get their cases listed;

- (i) Learned counsel may upload the memo of urgency mentioning brief reasons in the chat box available in the **Jitsi Video Conferencing Platform** of concerned Court as per roster instead of oral mention.
- (ii) Court Masters of different Courts shall place the print out of those chats before the Hon'ble Judge for necessary direction regarding listing of the cases.

BY ORDER OF
HON'BLE THE CHIEF JUSTICE

Sd/-
DEPUTY REGISTRAR(JUDICIAL)